

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3228

ANSWERED ON:13.12.2012

APPOINTMENT OF PERMANENT CHAIRMAN AND MANAGING DIRECTOR OF FACT KERALA .

Dhanapalan Shri K. P.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any plan to appoint a permanent Chairman and Managing Director to FACT, Kerala;
- (b) if so, the details thereof;
- (c) whether the Government has received any representations in this regard; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): Yes, Madam. Public Enterprises Selection Board (PESB), on 8th May 2012, having considered the candidature of the applicants has recommended the name of suitable candidate for appointment as Chairman and Managing Director, Fertilizers and Chemicals Travancore Limited (FACT) on regular basis. The recommendations of PESB have been accepted by the Minister (C&F) also, which is likely to be sent to DoPT for obtaining approval of ACC as and when vigilance clearance from the parent department of the selected candidate is received.

(c) & (d): Yes, Madam. The representation from the Save FACT Action Committee and V.I.P. reference from Shri K.P. Dhanapalan, Hon'ble MP have been received regarding appointment of regular CMD, FACT and suitable replies have been sent intimating the status in this regard. Again, Shri K. P. Dhanapalan, Hon'ble MP vide his letter dated 11.11.2012 raised the various issues of FACT including the matter of full time CMD, which is being replied accordingly.